

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

(IB)-669(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2019

NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s. Aarvanss Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

None for the applicant. Renotify this case on 27th November 2019.

- Sd -

(L. N. Gupta)
Member (T)

- Sd -

(Dr. Deepti Mukesh)
Member (J)